

NATIONAL HIGHWAYS AUTHORITY OF INDIA
(Ministry of Road Transport & Highways)

National Highways Authority of India (NHAI) invites applications for recruitment to the following posts:-

Sl. No.	Name of the post	No. of posts*	Method of Recruitment
1.	Chief General Manage (Legal)	01 (One)	Selection through Search-cum-Selection-Committee (SCSC)
2.	General Manager (Finance)	01 (One)	Promotion / Deputation
3.	General Manager (Land Acquisition & Estate Management)	01 (One)	Deputation
4.	Hindi Transiator	01 (One)	Deputation
5.	Junior Hindi Translator	01 (One)	Deputation

*Number of post may increase or decrease as per requirement of NHAI.

DETAILS OF ELIGIBILITY CONDITIONS

Sl. No.	Name of the post	No. of post to be filled up	Classification of post	Pay Band and Grade Pay/ Level in Pay Matrix	Method of Recruitment	Age Limit
1	2	3	4	5	6	
1.	Chief General Manager (Legal)	01 (One)	Group-A	PB-4 (Rs.37400-67000) with Grade Pay Rs.10000 (pre-revised), equivalent to Pay Level-14 (Rs.144200-218200) of Pay Matrix as per 7 th CPC	Selection through Search-cum-Selection Committee by deputation	For deputation: Not exceeding 56 years
Educational qualification and experience required			Recruitment Criteria			
7			8			
<p>Essential Educational Qualification and Experience:-</p> <p>(i) Degree in Law from a recognized University/ Institute: and</p> <p>(ii) 17 years' service as Group-'A' Pay Scale of Pay Band-3 (Rs.15600-39100) with Grade Pay Rs.5400/- (pre-revised in CDA pattern equivalent to Pay Level-10 (56100-177500) of Pay Matrix as per 7th CPC or equivalent level post or higher on regular basis out of which 07 years' experience in the field of law related to contractual matters/ arbitration/ legislative matters/ land acquisition.</p>			<p>Selection through Search-cum-Selection-Committee:</p> <p>By deputation from officers under the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions affiliated to Government of India or Public Sector Undertakings or Semi Government or Statutory or Autonomous Organizations and other Government Bodies:-</p> <p>(i) holding analogous post on regular basis in the pay scale of Pay Band-4 (37400-67000) with Grade Pay of Rs.10000/- (pre-revised) in CDA pattern, equivalent to Pay Level-14 (144200-218200) of Pay Matrix as per 7th CPC or equivalent pay scale in IDA pattern in the parent cadre / department;</p> <p align="center">OR</p> <p>(ii) with three years of regular service in the posts in the pay scale of Pay Band-4 (Rs.37400-67000) with Grade Pay Rs.8700/- (pre-revised) in CDA pattern, equivalent to Pay Level-13 (123100-215900) of Pay Matrix as per 7th CPC) or equivalent pay scale in IDA pattern in the parent cadre/ department;</p> <p align="center">and</p> <p>Possessing the essential educational qualification and essential experience stipulated in column-7.</p> <p>Period of deputation .</p> <p>The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization / department, shall ordinarily be 03 (three) years, which may be extended for another 01 (one) year with the approval of Chairman, NHAI. Further, extension beyond 4th year and up to a maximum of 10 (ten) years shall be with the approval of the Ministry of Road Transport and Highways, subject to satisfactory performance.</p>			

NATIONAL HIGHWAYS AUTHORITY OF INDIA
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National Highways Authority of India (NHAI) invites applications for recruitment to the following posts on deputation basis :-

Sl. No.	Name of the post	No. of posts*
✓ 1.	General Manager (Legal)	02 (Two)
✓ 2.	Deputy General Manager (Legal)	01 (One)
3.	Manager (Administration)	03 (Three)
4.	Assistant Manager (Administration)	03 (Three)

*Number of post may increase or decrease as per requirement of NHAI.

DETAILS OF ELIGIBILITY CONDITIONS

Sl. No.	Name of the post	No. of post to be filled up	Classification of post	Pay Band and Grade Pay/Level in Pay Matrix	Method of Recruitment	Age Limit
	1	2	3	4	5	6
1.	General Manager (Legal)	02 (Two)	Group-'A'	PB-4 (Rs.37400-67000) with GP of Rs.8700 (pre-revised), equivalent to Pay Level-13 (Rs.123100-215900) of Pay Matrix as per 7 th CPC	Deputation	For deputation: Not exceeding 56 years
Educational qualification and experience required			Recruitment Criteria			
7			8			
<p>Essential Educational Qualification and Experience:-</p> <p>(i) Degree in Law from a recognized University/ Institute;</p> <p style="text-align: center;">and</p> <p>(ii) 14 years' experience in the pay scale of Pay Band-3 (Rs.15600-39100) with Grade Pay Rs.5400/- (pre-revised) in CDA pattern equivalent to Pay Level-10 (Rs.56100-177500) of Pay Matrix as per 7th CPC or equivalent or higher, out of which 07 years' experience in the field of Law related to contractual matters / arbitration / legislative matters / land acquisition.</p>			<p>By deputation from officers under the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions affiliated to Government of India or Public Sector Undertakings or Semi Government or Statutory or Autonomous Organizations and other Government Bodies:-</p> <p>(i) holding analogous post on regular basis in the pay scale of PB-4 (Rs.37400-67000) with Grade Pay of Rs.8700/- (pre-revised) in CDA pattern, equivalent to Pay Level-13 (Rs.123100-215900) of Pay Matrix as per 7th CPC or in IDA pattern in the parent cadre/ department;</p> <p style="text-align: center;">OR</p> <p>(ii) with four years' service in the grade rendered after appointment thereto on a regular basis in posts in the Pay Band-3 (Rs.15600-39100) with Grade Pay Rs.7600/- (pre-revised) in CDA pattern, equivalent to Pay Level-12 (Rs.78800-209200) of Pay Matrix as per 7th CPC or equivalent in IDA pattern in the parent cadre/ department;</p> <p style="text-align: center;">and</p> <p>Possessing the essential educational qualification and essential experience stipulated in Column-7.</p> <p>Period of deputation The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department, shall ordinarily be 03 (three) years, which may be extended for another 01 (one) year with the approval of Chairman, NHAI. Further, extension beyond 4th year and up to a maximum of 10 (ten) years shall be with the approval of the Ministry of Road Transport and Highways, subject to satisfactory performance.</p>			

Sl. No.	Name of the post	No. of post to be filled up	Classification of post	Pay Band and Grade Pay/Level in Pay Matrix	Method of Recruitment	Age Limit
1	2	3	4	5	6	
2.	Deputy General Manager (Legal)	01 (One)	Group-'A'	PB-3 [Rs.15600-39100] with GP of Rs.7600 (pre-revised), equivalent to Pay Level-12 [Rs.78800-209200] of Pay Matrix as per 7 th CPC	Deputation	For deputation : Not exceeding 56 years
Educational qualification and experience required			Recruitment Criteria			
7			8			
<p>Essential Educational Qualification and Experience:-</p> <p>(i) Degree in Law from a recognized University/ Institute:</p> <p style="text-align: center;">and</p> <p>(ii) 09 years' experience in the pay scale of Pay Band-3 (Rs.15600-39100) with Grade Pay of Rs.5400/- (pre-revised) in CDA pattern equivalent to Pay Level-10 (56100-177500) of Pay Matrix as per 7th CPC or equivalent or higher, out of which 06 years' experience in the field of Law related to contractual matters / arbitration / legislative matters / land acquisition.</p>			<p>By deputation from officers under the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions affiliated to Government of India or Public Sector Undertakings or Semi Government or Statutory or Autonomous Organizations and other Government Bodies:-</p> <p>(i) holding analogous post on regular basis in the pay scale of Pay Band-3 (15600-39100) with Grade Pay of Rs.7600/- (pre-revised) in CDA pattern, equivalent to Pay Level-12 (78800-209200) of Pay Matrix as per 7th CPC or equivalent in IDA pattern in the parent cadre / department;</p> <p style="text-align: center;">OR</p> <p>(ii) with four years' of regular service in the grade rendered after appointment thereto on a regular basis in posts in the Pay Band-3 (Rs.15600-39100) with Grade Pay of Rs.6600/- (pre-revised) in CDA pattern, equivalent to Pay Level-11 (67700-208700) of Pay Matrix as per 7th CPC) or equivalent in IDA pattern in the parent cadre/ department;</p> <p style="text-align: center;">and</p> <p>Possessing the essential educational qualification and essential experience stipulated in column-7.</p> <p>Period of deputation</p> <p>The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization / department, shall ordinarily be 03 (three) years, which may be extended for another 02 (two) years with the approval of Chairman, NHAI. Further, extension beyond 5th year and up to a maximum of 10 (ten) years shall be with the approval of the Ministry of Road Transport and Highways, subject to satisfactory performance.</p>			

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National Highways Authority of India (NHAI) invites applications for recruitment to the following post:-

S. No.	Name of the posts	No. of advertised posts*	Mode of Recruitment
1.	Manager (Legal)	04 (Four)	Deputation

* No. of posts may increase or decrease.

DETAILS OF ELIGIBILITY CONDITIONS

S. No.	Name of the Posts	No. of poststo be filled up	Classification of posts	Pay Band and Grade Pay	Method of Recruitment	Age Limit
	1	2	3	4	5	6
1.	Manager (Legal)	04 (Four)	Group - A	PB-3 (Rs.15600 – 39100) with Grade Pay Rs.6600/- (equivalent to Level 11 in Pay Matrix as per 7 th CPC).	Deputation	For Deputation : Not exceeding 56years
Educational qualification and experience required				In case of recruitment by deputation, the grades from which to be made.		
7				8		
<u>Essential Educational Qualification and Experience:</u>				By deputation from officers under the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi Government or Statutory or Autonomous Organizations and other Government Bodies:-		
i) Degree in Law from a recognized University / Institute				i) holding analogous post on regular basis in PB-3, (Rs.15,600-39,100) with Grade Pay Rs.6600 (Pre-revised in CDA Pattern, equivalent to Pay level- 11 of pay matrix as per 7 th CPC) or equivalent in the Industrial Dearness Allowance pattern (IDA) pattern in the parent cadre or Department;		
and						
ii) 05 years' experience in the field of law related to contractual matters / arbitration / legislative matters / land acquisition.				OR		
				ii) with 04 (four) years' service in the grade rendered after appointment thereto on regular basis in the posts in the Pay Band-3 (Rs.15600- 39100) with Grade Pay Rs.5400/-		

	<p>(pre-revised in CDA pattern, equivalent to Pay Level-10 of Pay Matrix as per 7th CPC) or equivalent in IDA pattern in the parent cadre/department;</p> <p style="text-align: center;">OR</p> <p>iii) with 07 (seven) years' service in the grade rendered after appointment thereto on regular basis in the posts in the Pay Band-2 (Rs.9300-34800) with Grade Pay Rs.4800/- (pre-revised in CDA pattern, equivalent to Pay Level-08 of Pay Matrix as per 7th CPC) or equivalent in IDA pattern in the parent cadre/department;</p> <p style="text-align: center;">AND</p> <p>Possessing the essential educational qualifications and essential experience stipulated in Column 7.</p> <p><u>Period of Deputation:</u> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or Department, shall ordinarily be three years which may be extended for another two years with the approval of Chairman, National Highways Authority of India. Further extension beyond 5th year and up to a maximum of 10 years shall be with the approval of the Ministry of Road Transport and Highways subject to satisfactory performance.</p>
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IMPORTANT DATES

Opening Date for Online Registration of Application	26 .06.2024 (10.00 AM)
Last Date for submission of Online application	26 .07.2024 (6.00 PM)
Last date for receipt of the Print-out of Online application (duly signed by the applicant) from the parent department of the applicant along with 'Verification Certificate', duly issued by the cadre controlling authority in the parent department of the applicant and verifying thereby the entries in the application of the applicant with regard to educational / professional qualification/s and service details (holding of post, nature of post, pay particulars, and nature of duties performed, experience, etc.)	<p style="text-align: center;">26.08.2024 (30 days)</p> <p>Note: NHAH at its discretion may extend the date of accepting the Through Proper Channel copy of the application along with requisite documents from Parent Departments by 02 days prior to the Meeting of Selection Committee/ Interview.</p>